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Title: Need to set up a Bench of Patna High Court at Bhagalpur.

SHRI RABINDER KUMAR RANA (KHAGRIA): Sir, for the people living in the northeastern region of Bihar, traveling to and from Patna, the principal seat of High Court Patna is difficult, time-consuming and expensive. The litigant public faces tremendous hardship in instituting, prosecuting and defending their cases in case of urgency in the far away seat of the high Court at Patna and as such they do not enjoy equal opportunity.

I, therefore, urge the Central Government to consider setting up of a Bench of Patna High Court at Bhagalpur to mitigate the hardship being faced by the people of northeastern region of Bihar.